

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-23/2005/12409/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District and Sessions Judge,  
Tinsukia.

Dated Guwahati the <sup>st</sup> 21 December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJT/9760/2023 dtd. 15.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed permission to avail the **Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-23/2005/12410-12411/A dated , 21-12-23**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**